

ITEM NO.2

COURT NO.6

SECTION XVII

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Miscellaneous Application No. 918/2022 in C.A. No. 884/2010

DELHI ELECT. REGULT. COMMISSION

Petitioner(s)

VERSUS

BSES RAJDHANI POWER LTD. &amp; ORS.

Respondent(s)

(M.A. Nos. 918 AND 919/2022 FOR PLACING COMPLIANCE AFFIDAVIT BEFORE COURT )

WITH

MA 633-634/2022 in C.A. No. 9003-9004/2011 (XVII)  
IA No. 51413/2022 - APPROPRIATE ORDERS/DIRECTIONS)MA 919/2022 in C.A. No. 980/2010 (XVII)  
(FOR ADMISSION)MA 1261/2022 in C.A. No. 884/2010 (XVII)  
(FOR ADMISSION and IA No.93633/2022-CLARIFICATION/DIRECTION)MA 1262/2022 in C.A. No. 980/2010 (XVII)  
(FOR ADMISSION and IA No.93329/2022-APPROPRIATE ORDERS/DIRECTIONS)

Date : 27-07-2022 These applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER  
HON'BLE MR. JUSTICE J.K. MAHESHWARI

By Courts Motion

For Petitioner(s) Ms. Pritha Srikumar, AOR (Letter by)  
Ms. Mansi Binjrajka, Adv.  
Mr. Aditya R., Adv.For Respondent(s) Mr. Kapil Sibal, Sr. Adv.  
Mr. Arvind Datar, Sr. Adv.  
Mr. Amit Kapur, Adv.  
Mr. Anupam Varma, Adv.  
Mr. Buddy R. Ranganadhan, Adv.  
Mr. Pukhrambam Ramesh Kumar, AOR  
Mr. Rahul Kinra, Av.  
Mr. Aditya Ajay, Adv.  
Mr. Karun Sharma, Adv.  
Ms. Manu Tiwari, Adv.

Mr. Wahengbam Immanuel Meitei, Adv.

M/S. Cyril Amarchand Mangaldas Aor, AOR

Mr. Harpreet Singh Ajmani, AOR

UPON hearing the counsel the Court made the following  
O R D E R

I.A. No. 104773 of 2022 in M.A.Nos. 1261 of 2022, I.A. No.104715 OF 2022 IN M.A.No. 1262 of 2022, I.A. No. 104781 of 2022 in M.A.No. 919 of 2022, I.A. No. 104409 of 2022 in M.A.No. 918 of 2022

Taken on board.  
Issue notice on these I.As. Subject to curing of defects,  
if any.

List the matters after two weeks.

(NEELAM GULATI)  
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)  
COURT MASTER (NSH)